

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0014027/2023	SUMAN KANHAR @ LITU VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /124 /2022 C.J.M.,PHULBANI(Kandhamal) ST/0000015/2023
2	BLAPL/0014028/2023	DILLIP NAYAK VS STATE OF ODISHA	BALAKRUSHNA POLAI VS	BHANJANAGAR /875 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000182/2023
3	BLAPL/0014029/2023	BHIMA PODIAMI VS STATE OF ODISHA	BHOLANATH SAHA VS	KALIMELA /119 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000127/2023
4	BLAPL/0014030/2023	BISWANATH PATRA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /500 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000412/2023
5	BLAPL/0014031/2023	SUJIT BAG VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BHAWANIPATNA SADAR /210 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000584/2023
6	BLAPL/0014032/2023	BISWANATH PATRA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /502 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000414/2023
7	BLAPL/0014033/2023	MANGARAJ BEHERA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /500 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000412/2023
8	BLAPL/0014034/2023	MANGARAJ BEHERA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /502 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000414/2023
9	BLAPL/0014035/2023	LACHHAMAN BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BHAWANIPATNA SADAR /141 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000396/2023
10	BLAPL/0014036/2023	SOMU @ SOUMYA RANJAN SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	DHAULI PS /170 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001173/2023
11	BLAPL/0014037/2023	KARPURA MALI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /231 /2023 ( ) //

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12	BLAPL/0014038/2023	SIMADRI SEDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SEMILLIGUDA /97 /2022 () //
13	BLAPL/0014039/2023	TIMURU HANTAL @ DURLAV HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /79 /2023 () //
14	BLAPL/0014040/2023	SARAD TIWARI VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
15	BLAPL/0014041/2023	NISA @ NISHAKAR BHOI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURUNAKOTE /94 /2023 () //
16	BLAPL/0014042/2023	PRASANNA NAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	ANGUL TOWN /516 /2023 () //
17	BLAPL/0014043/2023	SANJAY SABAR VS STATE OF ODISHA	SATYAJIT ROUT VS	DEOGARH /795 /2022 () //
18	BLAPL/0014044/2023	NIRMALA LUHA VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BAUNISUNI /82 /2022 () //
19	BLAPL/0014045/2023	HARA BHOI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PURUNAKOTE /94 /2023 () //
20	BLAPL/0014046/2023	E. RAJESWAR PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /441 /2023 () //
21	BLAPL/0014047/2023	BABUL KUMAR DAS VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	CHANDAKA P.S. /342 /2023 () //
22	BLAPL/0014048/2023	RAJAN SAHANI @ RAJAN KUMAR SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /68 /2019 () //
23	BLAPL/0014049/2023	PUSPAK TARAFDAR	PRASANTA KUMAR NANDA	CHITRAKONDA /106 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0014050/2023	RADHAKANTA BEHERA	LAMBODOR ACHARI	SURADA /369 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0014051/2023	SUMIT KUMAR BIHARI	RAJESH KUMAR MAHAPATRA	TITILAGARH /129 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0014052/2023	VIMALESH JAISWAL	BYOMOKESH SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0014053/2023	ABINASH SAHANI	PRANAB KUMAR SAMANTRAY	PHIRINGIA /87 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0014054/2023	BABUL @ RAKESH SETHI	SUDEEP KUMAR SARANGI	BALIPATNA /183 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0014055/2023	GANESH CHANDRA DAS	BIJAY KUMAR BEHERA	NAYAPALLI P.S. /391 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0014056/2023	DIPAK KUMAR MAJHI	JYOTIRMAYA SAHOO	BANAPUR P.S. /370 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0014057/2023	JASHOBANTA MALLIK	BEDA PRAKASH PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0014058/2023	JOYPRAKASH PANI	BYOMAKESH TRIPATHY	JAJPUR TOWN /385 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0014059/2023	BHADRA KHADIA	SANJUKTA MUNDA	KATARBAGA /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0014060/2023	LAXMAN KORA	TUKUNA KUMAR MISHRA	NABARANGAPUR TOWN /398 /2023
		VS	VS	()

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35	BLAPL/0014061/2023	STATE OF ODISHA SURYAMANI DAS VS	SUSHANTA KUMAR SAMANTARAY VS	// / /0 ()
36	BLAPL/0014062/2023	STATE OF ODISHA DEEPAK KUMAR PADHY VS	DIBYAJYOTI SAHOO VS	// BAIDYANATHPUR /558 /2023 ()
37	BLAPL/0014063/2023	STATE OF ODISHA DIPAN SAHU @ DIPANKAR SAHU VS	BIKAS SWAIN VS	// PUINTALA /199 /2023 ()
38	BLAPL/0014064/2023	STATE OF ODISHA KULDEEP VS	JYOTIRMAYA SAHOO VS	// EOW,BHUBANESWAR /22 /2022 ()
39	BLAPL/0014065/2023	STATE OF ODISHA BAIDHAR MALLIK VS	PRATIK NAYAK VS	// BARI /135 /2023 ()
40	BLAPL/0014066/2023	STATE OF ODISHA DASUA MALLIK VS	PRATIK NAYAK VS	// BARI /135 /2023 ()
41	BLAPL/0014067/2023	STATE OF ODISHA BASU MALLIK @ BASUA MALLIK VS	PRATIK NAYAK VS	// BARI /135 /2023 ()
42	BLAPL/0014068/2023	STATE OF ODISHA SRABAN MANHIRA VS	SATYABRATA PANDA VS	// TARBHA /192 /2023 ()
43	BLAPL/0014069/2023	STATE OF ODISHA MD. KALIM KHAN VS	PRADEEP KUMAR MISHRA VS	// KHETRARAJPUR /172 /2016 ()
44	BLAPL/0014070/2023	STATE OF ODISHA NARMADA SAHOO VS	TANMAYA KUMAR MOHANTY VS	// Maitri Vihar PS /175 /2023 ()
45	BLAPL/0014071/2023	STATE OF ODISHA SLOK @ JAGANNATH PRASAD MOHANTY VS	DUSHMANTA SAHOO VS	// AIRPORT /331 /2023 ()
		STATE OF ODISHA		//

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46	BLAPL/0014072/2023	BHAGIRATHI BISHOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /338 /2021 () //
47	BLAPL/0014073/2023	A. MANOJ DORA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	LINGARAJ P.S. /281 /2023 () //
48	BLAPL/0014074/2023	LALITA HARIJAN VS STATE OF ODISHA	JULU KHANSAMA VS	CHITRAKONDA /135 /2023 () //
49	BLAPL/0014075/2023	PANEL DIGAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
50	BLAPL/0014076/2023	MD. HAFIZ VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	/ /0 () //
51	BLAPL/0014077/2023	RAJA NAIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /516 /2023 () //
52	BLAPL/0014078/2023	DEVI PRASAD SATAPATHY @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /839 /2023 () //
53	BLAPL/0014079/2023	SASANKA JENA VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	Tantiapal Marine /171 /2023 () //
54	BLAPL/0014080/2023	IARUDDIN @ IZARUDDIN ANSARI VS STATE OF ODISHA	AMIT BISWAL VS	CYBER CRIME AND ECONOMIC OFFENCE /8 /2023 () //
55	BLAPL/0014081/2023	ABINAS SAHANI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	PHIRINGIA /87 /2023 () //
56	CMAPL/0000836/2023	ARJUNA SWAIN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// () //
57	CMAPL/0000837/2023	ARJUN SWAIN	PRASHANTA KUMAR NAYAK	//

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		STATE OF ODISHA		//
58	CMAPL/0000838/2023	SURENDRA WADADI	T.NARAYAN MURTY	//
		VS	VS	0
		STATE OF ODISHA		//
59	CMP/0001559/2023	KASINATH BISWAL	LALIT KUMAR MAHARANA	//
		VS	VS	0
		BHRAMARBAR BISWAL		//
60	CMP/0001560/2023	BASANTI DALAI	PURNA CHANDRA MISHRA	//
		VS	VS	0
		NIRAKAR SAHOO		//
61	CMP/0001561/2023	SHYAMSUNDAR SWAIN	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		MANOJA KUMAR SWAIN		//
62	CMP/0001562/2023	HARIHAR PADHY	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		THE BRANCH MANAGER, TATA MOTERS FINANCE LTD., GANJAM		//
63	CONTC/0010017/2023	RABINDRA KUMAR PRADHAN	adv.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
64	CONTC/0010018/2023	NAKUL SANDHA	ADV.	//
		VS	VS	0
		SHALINI PANDIT, I.A.S.		//
65	CONTC/0010019/2023	SUSIL KUMAR MOHANTY	ADV	//
		VS	VS	0
		ANU GARG, I.A.S		//
66	CONTC/0010020/2023	PRAMOD KUMAR MALLIK	ADV	//
		VS	VS	0
		ANU GARG, I.A.S		//
67	CONTC/0010021/2023	ASHOK KUMAR SENAPATI	ADV.	//
		VS	VS	0
		VISHAL DEV, IAS		//
68	CONTC/0010022/2023	ATANU KUMAR MOHANTY	ADV	//
		VS	VS	0

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69	CONTC/0010023/2023	VISHAL DEV, I.A.S RUDRAKANTA PANDA VS	ADV. VS	// // 0
70	CONTC/0010024/2023	ANU GARG, IAS JYOTI PRAKASH SAHOO VS	ADV VS	// // 0
71	CONTC/0010025/2023	VISHAL DEV, I.A.S SANAT KUMAR SETHI VS	ADV. VS	// // 0
72	CONTC/0010026/2023	VISHAL DEV, IAS MALYA BANTA JENA VS	ADV. VS	// // 0
73	CONTC/0010027/2023	VISHAL DEV, IAS ABHIJIT PATTANAİK VS	ADV. VS	// // 0
74	CONTC/0010028/2023	VISHAL DEV, IAS SASMITA MOHANTA VS	ADV VS	// // 0
75	CONTC/0010029/2023	PRASANT KUMAR SAMAL, DIRECTOR, ELEMENTARY EDUCATION, ODISHA PURNIMARANI MOHANTY VS	SANTOSH KUMAR SWAIN VS	// // 0
76	CONTC/0010030/2023	NIRANJAN SAHOO, D.E.O, JAGATSINGHPUR SUSANTA KUMAR MOHAPATRA VS	ADV. VS	// // 0
77	CONTC/0010031/2023	ANU GARG, ADDL. CHIEF SECY., PRINCIPAL SECY., WATER RESOURCES DEPT. DR.RAMESH CHANDRA BEHERA VS	ADV VS	// // 0
78	CONTC/0010032/2023	SHALINI PANDIT, PRINCIPAL SECY., HEALTH AND FAMILY WELFARE DEPT., BBSR KALI CHARAN NAIK VS	ADV. VS	// // 0
79	CONTC/0010033/2023	ASWATHY S., IAS PRAFULL CH. MAHANTA VS	ADV. VS	// // 0
		ASWATHY S., IAS		//

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80	CONTC/0010034/2023	JAGNYASENI MAHANTA VS ASWATHY S., I.A.S	ADV VS	// 0 //
81	CONTC/0010035/2023	JATIN KUMAR MOHANTA VS ASWATHY S., I.A.S	ADV VS	// 0 //
82	CONTC/0010036/2023	DAMAYANTI MAHANTA VS ASWATHY S., I.A.S	ADV VS	// 0 //
83	CONTC/0010037/2023	ASWINI KUMAR BARIK VS ASWATHY S., I.A.S	ADV VS	// 0 //
84	CONTC/0010038/2023	MD. MODASSIR NAZAR VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
85	CONTC/0010039/2023	SUBHRAJEET ROUT VS GOURI RANI NAYAK, D.E.O, KEONJHAR	ADV VS	// 0 //
86	CONTC/0010040/2023	DEBENDRA KUMAR PARIDA VS ASWATHY S., I.A.S	ADV VS	// 0 //
87	CONTC/0010041/2023	SANJAY KUMAR MOHANTA VS ASWATHY S., IAS	ADV. VS	// 0 //
88	CONTC/0010042/2023	SUSHANTA SAHOO VS DR. RUPA BHANU MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, MAYURBHANJ	ADV VS	// 0 //
89	CONTC/0010043/2023	SATYA NARAYAN MANDAL VS DR. RUPA BHANU MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, MAYURBHANJ	ADV VS	// 0 //
90	CONTC/0010044/2023	SARAT CH.NAYAK VS SUMAN KUMAR MISHRA, OSJS (S.B.), REGR. (JUDL.), HIGH COURT OF ORISSA	ADV. VS	// 0 //
91	CONTC/0010045/2023	MANORANJAN KUMAR	ADV	//



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		VS	VS	0
		ASWATHY S., I.A.S		//
92	CONTC/0010046/2023	SAROJ KUMAR BISWAL	SATYAJIT MOHAPATRA	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S		//
93	CONTC/0010047/2023	BAIDHAR KANDI	ADV	//
		VS	VS	0
		SANTOSINI DASH, TAHASILDAR, DELANGA		//
94	CONTC/0010048/2023	SESHADEV BARIK	ADV	//
		VS	VS	0
		HEMA KANTA SAY, I.A.S		//
95	CONTC/0010049/2023	KRUSHNA CHANDRA BEMAL	ADV	//
		VS	VS	0
		ANU GARG, I.A.S		//
96	CONTC/0010050/2023	PRAHALLAD CHANDRA DAS	RAMESH CHANDRA BEHERA	//
		VS	VS	0
		RAJ KISHORE BEHERA, EXECUTIVE ENGINEER UPPER INDRAVATI RIGHT CANAL, KALAHANDI		//
97	CONTC/0010051/2023	PRIYABRATA PALAI	ADV	//
		VS	VS	0
		DEBIDUTTA BISWAL, PRINCIPAL CHIEF CONSERVATOR OF FORESTS AND HOFF, ODISHA		//
98	CONTC/0010052/2023	SMT.GITANJALI PATI	ADV	//
		VS	VS	0
		SATYA RANJAN SAHOO, O.A.S		//
99	CONTC/0010053/2023	BALAKRUSHNA BIHARI	ADV	//
		VS	VS	0
		JYOTI RANJAN MISHRA, I.A.S		//
100	CONTC/0010054/2023	BEDAMATI BEHERA	ADV	//
		VS	VS	0
		SIDDHARTH KATARIA, THE SUPERINTENDENT OF POLICE, KHURDA		//
101	CONTC/0010055/2023	RAKESH KUMAR PANDA	ADV	//
		VS	VS	0
		AMITAV THAKUR, I.P.S		//
102	CONTC/0010056/2023	GYANA RANJAN SATPATHY	ADV	//
		VS	VS	0

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103	CONTC/0010057/2023	SHARADA GHOSH,THE PRINCIPAL, INSTITUTE OF HOTEL MANAGEMENT CATERING TECHNOLOGY AND APPLIED NUTRITIO DR.DAMODAR PANDA VS	ADV VS	// ()
104	CONTC/0010058/2023	KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BBSR KIRTAN PRADHAN VS	JYOTIRMAY GUPTA VS	// ()
105	CONTC/0010059/2023	S.ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., ODISHA PRADEEPTA KUMAR SAHOO VS	JYOTIRMAY GUPTA VS	// ()
106	CONTC/0010060/2023	KRUSHNA CHANDRA NAYAK, D.E.O, CUTTACK PRANAB MANGARAJ VS	ADV VS	// ()
107	CONTC/0010061/2023	ARABINDA AGRAWALLA, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION GOVT. OF ODISHA PRATIMA RAY VS	ADV VS	// ()
108	CONTC/0010062/2023	ASWATHY S., I.A.S RAJESWAR THAKUR VS	ADV VS	// ()
109	CONTC/0010063/2023	VIR VIKRAM YADAV, I.A.S SAROJINI JENA VS	GOPAL KRUSHNA NANDA VS	// ()
110	CONTC/0010064/2023	ASWATHI S., I.A.S. ASHOK KUMAR BHOI VS	ADV. VS	// ()
111	CONTC/0010065/2023	ASWATHI S., I.A.S. RINAMALI DEI VS	adv. VS	// ()
112	CONTC/0010066/2023	ASWATHI S., I.A.S. ROJALIN MISHRA VS	ADV. VS	// ()
113	CONTC/0010067/2023	ASWATHI S., I.A.S. BHASKAR CHANDRA BEHERA VS	ADV. VS	// ()
		ASWATHI S., I.A.S.		//

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114	CONTC/0010068/2023	MUKUNDA ROUT VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
115	CONTC/0010069/2023	KHUSIRAM SATANAMI VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
116	CONTC/0010070/2023	RAJALAXMI NAYAK VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
117	CONTC/0010071/2023	SANKAR DASH VS	ADV. VS	// 0 //
118	CONTC/0010072/2023	UMESH CHANDRA OJHA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
119	CONTC/0010073/2023	DHIREN ROY VS ASWATHI S., I.A.S	ADV VS	// 0 //
120	CONTC/0010074/2023	RAMAMANI DEI @ BARIK VS ASWATHI S., I.A.S.	GOPAL KRUSHNA MOHANTY VS	// 0 //
121	CONTC/0010075/2023	NAKULA BEHERA VS ASWATHI S., I.A.S	ADV VS	// 0 //
122	CONTC/0010076/2023	DAMBARUDHAR SWAIN VS SACHIDANANDA BEHERA, D.E.O, DEOGARH	ADV VS	// 0 //
123	CONTC/0010077/2023	PUNA GHADAI VS BIBHAS RANJAN PANIGRAHI, OAS-A(JB), TAHASILDAR, KHORDHA	BIJAYA KUMAR ROURAY VS	// 0 //
124	CONTC/0010078/2023	KAILASH CH. PRADHAN VS SATYABRATA SAHOO, I.A.S	ADV VS	// 0 //
125	CONTC/0010079/2023	BANDITA MADHIAL	ADV	//

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126	CONTC/0010080/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT. , HIGHER EDUCATION DEPT., ODISHA PRIYADARSHINI CHHATRIYA	BRUNDABAN ROUT	//
		VS	VS	()
127	CONTC/0010081/2023	BRUNDABAN SATPATHY, DIRECTOR, DELEMENTARY EDUCATION, ODISHA KAILASH CHANDRA LENKA	ADV	//
		VS	VS	()
128	CONTC/0010082/2023	ER. BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA BIPIN BIHARI SAHOO	ADV	//
		VS	VS	()
129	CONTC/0010083/2023	SATYABRATA SAHU, I.A.S CHITTARANJAN BAIRIGANJAN	ADV.	//
		VS	VS	()
130	CONTC/0010084/2023	BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT. KALPANNA RANI PAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
131	CONTC/0010085/2023	SATYABRATA SAHU, I.A.S V. BABURAO	ADV	//
		VS	VS	()
132	CONTC/0010086/2023	VIR BIKRAM YADAV, COMMNR. CUM SECY., WORKS DEPT., ODISHA SACHIDANANDA MISHRA	AMBIKA PRASAD RAY	//
		VS	VS	()
133	CRLA/0001355/2023	USHA PADHY, I.A.S NIRANJAN JENA	ARJEET MISHRA	// KOREI /29 /2017
		VS	VS	()
134	CRLA/0001356/2023	STATE OF ODISHA KAMA BARIK	SURYAKANTA DWIBEDI	ADDL SESSIONS JUDGE CUM SPL JUDGE, JAJPUR ROAD(Jajapur ) Spl/0000021/2017
		VS	VS	()
135	CRLA/0001357/2023	STATE OF ODISHA RAMACHANDRA MINZ	RAGHUNATH PANDA	ODAGAON /81 /2013 // SAMBALPUR VIGILANCE /72 /2011
		VS	VS	()
136	CRLMA/0000506/2023	STATE OF ODISHA AKSHAYA KUMAR NAYAK	MOHENDRA KUMAR MOHAPATRO	// KESINGA /188 /2020
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0005365/2023	STATE OF ODISHA SAMIR RANJAN DAS VS	BISWARANJAN DALAI VS	// KANIHA /82 /2022 ()
138	CRLMC/0005366/2023	STATE OF ODISHA SHYAM MALLIK @ SHYAM SUNDAR MALLIK VS	ARJUNA CHARANA BEHERA VS	// BARI /154 /2019 ()
139	CRLMC/0005367/2023	STATE OF ODISHA NRUSINGH CHARAN JENA VS	SAROJ KUMAR PADHI VS	// CUTTACK SADAR /182 /2022 ()
140	CRLMC/0005368/2023	STATE OF ODISHA SUSANTA MALLIK VS	SASHI BHUSAN PANDA VS	// TIHIDI /326 /2021 ()
141	CRLMC/0005369/2023	STATE OF ODISHA SANDEEP KUMAR JENA VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /343 /2020 ()
142	CRLMC/0005370/2023	STATE OF ODISHA LAXMI NARAYAN SATPATHY VS	SHUBHENDU KUMAR PARIDA VS	// / /0 ()
143	CRLMC/0005371/2023	STATE OF ODISHA(VIG.) RAGHU DEEP VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /103 /2011 ()
144	CRLMC/0005372/2023	STATE OF ODISHA SALMAN BUX VS	MANOJ KUMAR AGRAWALLA VS	// MAHILA P.S. BUXIBAZAR /96 /2022 ()
145	CRLMC/0005373/2023	STATE OF ODISHA JYOTI RANJAN MOHANTY VS	J.K.KHANDAYATRAY VS	// / /0 ()
146	CRLMC/0005374/2023	STATE OF ODISHA TERU SETHY @ TERUA VS	MAHIMANANDA SWAIN VS	// JAJPUR TOWN /52 /2018 ()
147	CRLMC/0005375/2023	STATE OF ODISHA ASWINI BEHERA VS HAREKRUSHNA SAHOO	BIBEKANANDA MAHAPATRA VS	// / /0 () //

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148	CRLMC/0005376/2023	PRATIMA MISHRA VS STATE OF ODISHA	JAYDEEP PAL VS	//0 0 //
149	CRLMP/0002496/2023	NIRANJAN MALLIK VS STATE OF ODISHA	ABHIJIT DAS VS	//0 0 //
150	CRLMP/0002497/2023	BIKRAM DEBA MISHRA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 0 //
151	CRLMP/0002498/2023	KISHORI MOHANTY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 0 //
152	CRLMP/0002499/2023	ABHIJIT DAS VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	//0 0 //
153	CRLMP/0002500/2023	ABHILASH MISHRA VS DEEPANJALI PANIGRAHI	TIRTH KUMAR SAHU VS	//0 0 //
154	CRLMP/0002501/2023	JUDHISTIR BISWAL VS SUPERINTENDENT OF POLICE, SUNDARGARH	SIDHARTHA MISHRA VS	//0 0 //
155	CRLMP/0002502/2023	DIPAK RANJAN BISWAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
156	CRLMP/0002503/2023	PRADEEP KUMAR GAJENDRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
157	CRLMP/0002504/2023	MAHESH KUMAR GWAL VS MONALI MOHAPATRA	PABITRA KUMAR NAYAK VS	//0 0 //
158	CRLMP/0002505/2023	ALEKHA GOUDA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	//0 0 //
159	CRLMP/0002506/2023	RESHMA BEHERA	ASHIS KUMAR MISHRA	//0

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0002507/2023	AJAY KUMAR TRIPATHY	SANTOSH KUMAR DWIVEDY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0002508/2023	BRAHMA NANDA PRUSTY	SAILABALA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0002509/2023	KALPANA SWAIN	SANTOSH SETHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0002510/2023	MAMATA MANGARAJ	SANTOSH SETHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLREV/0000661/2023	NALINI KANTA NAYAK	TANMAYA KUMAR MOHANTY	/ /0
		VS	VS	()
		PRASANNA KUMAR		//
165	CRLREV/0000662/2023	T. WAPANG AO	MANOJ KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLREV/0000663/2023	SUBAS HARIJAN	MANORANJAN PADHY	B.SINGHPUR /52 /2003
		VS	VS	()
		STATE OF ODISHA		//
167	CRLREV/0000664/2023	BHUBANANDA NAYAK	SULOCHANA PATRO	BERHAMPUR SADAR /182 /2023
		VS	VS	()
		STATE OF ODISHA		//
168	CRLREV/0000665/2023	AJIT KUMAR SADANGI	MANOJ KUMAR NAYAK	HINJILI /296 /2023
		VS	VS	()
		STATE OF ODISHA		//
169	FAO/0000559/2023	D.M., ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		SIBA PRASAD SAHOO		//
170	FAO/0000560/2023	M/S. LEGAL MANAGER (T.P. CELL), NEW INDIA ASSURANCE CO. LTD.	SRINIVAS	//
		VS	VS	()

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171	MACA/0001218/2023	SUDAM ROUT KUNI SOREN VS	PRADEEP KUMAR MISHRA VS	// // 0
172	MACA/0001219/2023	BISWAJIT BEHERA SANGITA MOHANTA VS	PRADEEP KUMAR MISHRA VS	// // 0
173	MACA/0001220/2023	CHITTARANJAN MOHAPATRA BIBHUPADA PAIKRAY VS	PRADEEP KUMAR MISHRA VS	// // 0
174	MACA/0001221/2023	D.I.G. POLICE MOTOR TRANSPORT, CUTTACK ARUN KUMAR SAHOO VS	PRADEEP KUMAR MISHRA VS	// // 0
175	MACA/0001222/2023	ANJAN KUMAR DAS KHULANA SAMAL VS	PRADEEP KUMAR MISHRA VS	// // 0
176	MACA/0001223/2023	CHANDAN KUMAR PANDA PANCHANAN MUDULI VS	PRADEEP KUMAR MISHRA VS	// // 0
177	MACA/0001224/2023	RATNAKAR SAHU JOGENDRA DAS VS	PRADEEP KUMAR MISHRA VS	// // 0
178	MACA/0001225/2023	RATNAKAR SAHU THE D.M., (D.O. II), M/S. ROYAL SUNDARAM ALLIANCE BANKING COMPANY LTD VS	PRADEEP KUMAR MISHRA VS	// // 0
179	MATA/0000438/2023	GITANJALI SAMANTARAY PRATIVA MANJARI SAHOO VS	PRADEEP KUMAR MISHRA VS	// // 0
180	MATA/0000439/2023	ANUKUL CHANDRA ROUT MANESWAR NATH VS	PRADEEP KUMAR MISHRA VS	// // 0
181	MATA/0000440/2023	ARATI NATH BISWAJIT PARIDA VS	PRADEEP KUMAR MISHRA VS	// // 0
		LOPAMUDRA PRADHAN	SANGRAMJIT PANDA VS	// 0 //



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182	RPFAM/0000433/2023	DEBASISH DAS VS BHAGYALAXMI DEVI	BIJAYA KUMAR RAGADA VS	// 0 //
183	RPFAM/0000434/2023	SOUMENDRA PRASAD RATH VS SUNANDA RANI PARIKSHYA	PRASANTA KUMAR SAHOO VS	// 0 //
184	RPFAM/0000435/2023	RADHAMOHAN BEHERA VS GYANASHYAM BEHERA	BRUNDABAN ROUT VS	// 0 //
185	RSA/0000536/2023	PREMASILA PATEL VS SANTILATA PATEL	KOUSIK ANANDA GURU VS	// 0 //
186	RVWPET/0000471/2023	GAYATREE PATTNAIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDI VS	// 0 //
187	RVWPET/0000472/2023	ANITA MOHAPATRA VS STATE OF ODISHA	ADV VS	// 0 //
188	TRP(C)/0000422/2023	LOPAMUDRA ROUT VS SANGRAM KESHARI DALAI	AMBUJA BANDHU PARIDA VS	// 0 //
189	WA/0003037/2023	STATE OF ODISHA VS BIDYADHAR BISWAL	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
190	WA/0003038/2023	STATE OF ODISHA VS BASUDEV BEDANTA	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
191	WA/0003039/2023	STATE OF ODISHA VS MINAKETAN DAS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
192	WA/0003040/2023	STATE OF ODISHA VS BIRABARA SWAIN	BIPLAB MOHANTY,A.G.A VS	// 0 //
193	WA/0003041/2023	STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//

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		VS	VS	0
194	WA/0003042/2023	BIPINA BIHARI ROUT STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
195	WA/0003043/2023	NILAKANTHA PATRA STATE OF ODISHA	DEBENDRA KUMAR MOHANTY,A.S.C	//
		VS	VS	0
196	WA/0003044/2023	SAGARIKA SATAPATHY STATE OF ODISHA	BIPLABA MOHANTY,A.G.A	//
		VS	VS	0
197	WA/0003045/2023	HARIHAR MOHARANA STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0
198	WA/0003046/2023	SURENDRANATH CHAND STATE OF ODISHA	AJODHYA RANJAN DAS, A.G.A.	//
		VS	VS	0
199	WA/0003047/2023	SUDHIR KUMAR SAHU STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
200	WA/0003048/2023	KAILASH CHANDRA DAS M/S. CHANDAN SECURITY SERVICES, CUTTACK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
201	WA/0003049/2023	STATE OF ODISHA SMARANIKA BEHERA	KARUNAKAR NAYAK	//
		VS	VS	0
202	WA/0003050/2023	STATE OF ODISHA STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
		VS	VS	0
203	WA/0003051/2023	PRANAYA KUMAR MALLICK DY. CHIEF ENGINEER, L.I.C.I.	PRAKASH RANJAN BARIK	//
		VS	VS	0
204	WA/0003052/2023	TARAPRASANNA SATAPATHY LOKANATH SATAPATHY	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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205	WA/0003053/2023	STATE OF ODISHA SURENDRA PRADHAN VS	KSHETRABASI MOHANTY VS	// // ()
206	WA/0003054/2023	STATE OF ODISHA TANIMABALA ROUT VS	KSHETRABASI MOHANTY VS	// // ()
207	WA/0003055/2023	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()
208	WA/0003056/2023	BASANTI NAYAK STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // ()
209	WA/0003057/2023	AKHAYA KUMAR BEHERA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // ()
210	WA/0003058/2023	ARUN KUMAR BARIK BISWANATH KHATUA VS	KSHETRABASI MOHANTY VS	// // ()
211	WA/0003059/2023	STATE OF ODISHA STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // ()
212	WA/0003060/2023	SAROGINI MOHAPATRA SMITA MUDULI VS	KSHETRABASI MOHANTY VS	// // ()
213	WA/0003061/2023	STATE OF ODISHA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // ()
214	WA/0003062/2023	SRIDHAR PALEI STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
215	WA/0003063/2023	DR. HARIHAR DHURUA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()
		MAHENDRA KUMAR BARAL		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0003064/2023	STATE OF ODISHA VS SAMBHU DEBNATH	DEBENDRA KUMAR MOHANTY,A.S.C VS	// 0 //
217	WP(C)/0040783/2023	EXECUTIVE ENGINEER (ELEC.), TPWODL, JHARSUGUDA VS M/S. SMC POWER GENERATION LTD., JHARSUGUDA	PRASANTA KUMAR TRIPATHY VS	// 0 //
218	WP(C)/0040784/2023	AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
219	WP(C)/0040785/2023	NAGENDRA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
220	WP(C)/0040786/2023	RANJAN KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
221	WP(C)/0040787/2023	GURUBARI SAHU VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
222	WP(C)/0040788/2023	RABINDRANATH PATI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
223	WP(C)/0040789/2023	MUKUNDA CHARAN MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
224	WP(C)/0040790/2023	KABITA MANJARI RAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
225	WP(C)/0040791/2023	RASHMITA JENA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
226	WP(C)/0040792/2023	S.T. MINERALS PVT. LTD., BBSR VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
227	WP(C)/0040793/2023	SABITRI MUKHI	SUBRAT KUMAR KAR	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0040794/2023	SUJAYA SHRIMANTA BISHI	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMNR. OF C.T. AND G.S.T., ODISHA, CTC		//
229	WP(C)/0040795/2023	SUJAYA SHRIMANTA BISHI	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMNR. OF C.T. AND G.S.T., ODISHA, CTC		//
230	WP(C)/0040796/2023	MOHAMMAD PARWEZ KHAN	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0040797/2023	M/S JYOTIN KUMAR SAHOO, BBSR	ASIT KUMAR DASH	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA		//
232	WP(C)/0040798/2023	JAYANTI MISHRA	ASWINI KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0040799/2023	M/S JYOTIN KUMAR SAHOO, BBSR	ASIT KUMAR DASH	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA		//
234	WP(C)/0040800/2023	AMARENDRA PARIDA	ASHOK KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0040801/2023	M/S JYOTIN KUMAR SAHOO, BBSR	ASIT KUMAR DASH	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK		//
236	WP(C)/0040802/2023	MINATI PATNAIK	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0040803/2023	BASUDEV MOHAPATRA	KAMALA KANTA NAYAK	//
		VS	VS	0
		CHAIRMAN CUM M.D., OSRTC, BBSR		//
238	WP(C)/0040804/2023	M/S GVV CONSTRUCTIONS PVT. LTD., BBSR	SUPRATIK ACHARYA	//
		VS	VS	0

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239	WP(C)/0040805/2023	STATE OF ODISHA BRUNDABAN PARIDA VS	BIKASH MISHRA VS	// // ()
240	WP(C)/0040806/2023	STATE OF ODISHA SUKANTA KUMAR MANTRY VS	KRISHNA CHANDRA SAHU VS	// // ()
241	WP(C)/0040807/2023	STATE OF ODISHA KRISHNA KUMARI PRADHAN VS	RAMDAS ACHARY VS	// // ()
242	WP(C)/0040808/2023	STATE OF ODISHA S.N. INSTITUTE OF PHARMACY, DHENKANAL VS	BIRAJA PRASANNA DAS VS	// // ()
243	WP(C)/0040809/2023	STATE OF ODISHA M/S FIREWATTER DISTILLERIES PVT. LTD., RAYAGUDA VS	BIRAJA PRASANNA DAS VS	// // ()
244	WP(C)/0040810/2023	STATE OF ODISHA NABAGHANA BARIK VS	SAMBEET PATTANAYAK VS	// // ()
245	WP(C)/0040811/2023	SANJUKTA BARIK M.N.KAMAL LOCHAN VS	SATYABRATA MOHANTY VS	// // ()
246	WP(C)/0040812/2023	GOVT. OF ODISHA ROSHNI PRADHAN VS	SATYABRATA MOHANTY VS	// // ()
247	WP(C)/0040813/2023	GOVT. OF ODISHA SAGARIKA NAYAK VS	SATYABRATA MOHANTY VS	// // ()
248	WP(C)/0040814/2023	GOVT. OF ODISHA NANDA KISHORE AGARWAL VS	KHIROD CHANDRA MAJHI VS	// // ()
249	WP(C)/0040815/2023	R.T.O., TALACHER HRUSHIKESH JENA VS	GYANA RANJAN SETHI VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0040816/2023	NIRUPAMA BARIK VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
251	WP(C)/0040817/2023	PRAGATI PUTEL VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
252	WP(C)/0040818/2023	ANANTA KUMAR SAHU VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
253	WP(C)/0040819/2023	BENUDHAR MAHALIK VS STATE OF ODISHA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
254	WP(C)/0040820/2023	JHAGARU PRADHAN VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA,CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
255	WP(C)/0040821/2023	OM PRAKASH BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
256	WP(C)/0040822/2023	JHAGARU PRADHAN VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA,CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
257	WP(C)/0040823/2023	BAIKUNTHANATH MOHAPATRA VS THE OFFICE OF INSURANCE OMBUDSMAN, BBSR	SREEJIT MOHANTY VS	// 0 //
258	WP(C)/0040824/2023	BIR BIKRAM DEO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
259	WP(C)/0040825/2023	PURNA CHANDRA SINHA VS CHAIRMAN DISTRICT LEVEL LAND COMMITTEE, PURI	PRASANNA KUMAR NAYAK 1 VS	// 0 //
260	WP(C)/0040826/2023	SANTOSH KUMAR SAHOO VS COLLECTOR, JAJPUR	NIDHI RAI VS	// 0 //
261	WP(C)/0040827/2023	MEERA BAI BEHERA	SIDHESWAR MALLIK	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0040828/2023	CH. NARAHARI CHOUDHURY	DEVI PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0040829/2023	SESHADEV MOHANTY	BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0040830/2023	BIJAY KUMAR SAHOO	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0040831/2023	SAKUNTALA PATRA @ PRADHAN	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0040832/2023	NIKUNJA BIHARI TRIPATHY	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0040833/2023	KHIRABDHI SINHA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0040834/2023	KUMUDINI MAHANTA	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0040835/2023	TAPASWINI MAHALA	PRITAM KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0040836/2023	SWAPNA SINGH	KISHORE CHANDRA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0040837/2023	UDAYA KUMAR SINGH	KISHORE CHANDRA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0040838/2023	SARASWATI ROURAY	BANSHIDHAR SATAPATHY	//
		VS	VS	0



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273	WP(C)/0040839/2023	STATE OF ODISHA PRAMOD KUMAR AGARWAL VS	NAVEEN KUMAR VS	// // ()
274	WP(C)/0040840/2023	STATE OF ODISHA HIMADRI JAL VS	BIKRAM CHANDRA GHADEI VS	// // ()
275	WP(C)/0040841/2023	STATE OF ODISHA NIRANJAN ROUT VS	GOURI MOHAN RATH VS	// // ()
276	WP(C)/0040842/2023	STATE OF ODISHA SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // ()
277	WP(C)/0040843/2023	STATE OF ODISHA GADADHAR MOHAPATRA VS	SAMEER KUMAR DAS VS	// // ()
278	WP(C)/0040844/2023	STATE OF ODISHA RAJESWARI SAHOO VS	SAMEER KUMAR DAS VS	// // ()
279	WP(C)/0040845/2023	STATE OF ODISHA BIJU DAS @ BIJAYA DAS VS	NETRANANDA BISWAL VS	// // ()
280	WP(C)/0040846/2023	STATE OF ODISHA AKSHYA PRADHAN VS	MANAS KUMAR CHAND VS	// // ()
281	WP(C)/0040847/2023	ADDL. REGIONAL TRANSPORT OFFICER, KHURDA RANI NAIK VS	PABITRA KUMAR NAYAK VS	// // ()
282	WP(C)/0040848/2023	SOMANATH SWAIN ASHOK KUMAR PATRA VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()
283	WP(C)/0040849/2023	STATE OF ODISHA RANJIT PRADHAN VS	PRASANNA KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

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284	WP(C)/0040850/2023	ABHISEK UPADHYAY VS JUDGE, FAMILY COURT-II,BHUBANESWAR	IN PERSON VS	// 0 //
285	WP(C)/0040851/2023	RANJIT PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
286	WP(C)/0040852/2023	AMOD CHANDRA BISWAL VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
287	WP(C)/0040853/2023	BABRUBAHAN SENAPATI VS STATE OF ODISHA	USHA RANI PADHI VS	// 0 //
288	WP(C)/0040854/2023	KUNJABIHARI ACHARYA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
289	WP(C)/0040855/2023	KANTI LATA MANDAL @ KANTA VS CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY	ANUPAM RATH VS	// 0 //
290	WP(C)/0040856/2023	RELIANCE GENERAL INSURANCE COMPANY LTD., VS NITU MISHRA	<del>BERHA</del> PRASAD DUTTA VS	// 0 //
291	WP(C)/0040857/2023	PRABHAS CHANDRA AGARWAL VS STATE OF ODISHA	NAVEEN KUMAR VS	// 0 //
292	WP(C)/0040858/2023	DR. LABA KUMAR NAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
293	WP(C)/0040859/2023	DURGA PRASAD MISHRA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
294	WP(C)/0040860/2023	SASMITA BEHERA VS THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
295	WP(C)/0040861/2023	BIJAYA CHANDRA PANIGRAHI	ASHOK DAS	//

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		VS	VS	0
296	WP(C)/0040862/2023	THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR BHIMSEN SAHU	PRADEEP KUMAR MISHRA	//
		VS	VS	0
297	WP(C)/0040863/2023	STATE OF ODISHA DARASINGH BHUE	PRADEEP KUMAR MISHRA	//
		VS	VS	0
298	WP(C)/0040864/2023	STATE OF ODISHA DHOINA KUMAR SAMANTARAY	LALATENDU SAMAL	//
		VS	VS	0
299	WP(C)/0040865/2023	VICE CHANCELLOR, RD WOMENS UNIVERSITY, BBSR DIBAKARA PATEL	PRADEEP KUMAR MISHRA	//
		VS	VS	0
300	WP(C)/0040866/2023	STATE OF ODISHA STATE BANK OF INDIA, (SARB), CUTTACK	AKSHAYA KUMAR MISRA	//
		VS	VS	0
301	WP(C)/0040867/2023	COLLECTOR AND DM, CUTTACK PRADEEP KUMAR BAL	NIROD KUMAR SAHU	//
		VS	VS	0
302	WP(C)/0040868/2023	STATE OF ODISHA DEBASIS GHOSH	BAMADEV BARAL	//
		VS	VS	0
303	WP(C)/0040869/2023	THE AO, CUM CHIEF MANAGER, PNB, BBSR M/S ILLIYAS GRANITES, GANJAM	DR. KEDAR NATH TRIPATHY	//
		VS	VS	0
304	WP(C)/0040870/2023	STATE OF ODISHA GHANASHYAM MALIK	BABITA KUMARI PATTANAİK	//
		VS	VS	0
305	WP(C)/0040871/2023	STATE OF ODISHA SOURI PRASAD PATTANAYAK	UMESH CHANDRA SETHI	//
		VS	VS	0
306	WP(C)/0040872/2023	STATE OF ODISHA PRAVAKAR ROUT	PRASANNA KUMAR SAHOO	//
		VS	VS	0

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307	WP(C)/0040873/2023	STATE OF ODISHA SARAT CHANDRA DAS VS	SASWATI MOHAPATRA VS	// // ()
308	WP(C)/0040874/2023	STATE OF ODISHA SASMITA DUTTA VS	SUBHADUTTA ROUSTRAY VS	// // ()
309	WP(C)/0040875/2023	STATE OF ODISHA PRADEEP DAS VS	SASWATI MOHAPATRA VS	// // ()
310	WP(C)/0040876/2023	STATE OF ODISHA PRAMOD KUMAR PATNAIK VS	SANTOSH KUMAR MAHANTY VS	// // ()
311	WP(C)/0040877/2023	STATE OF ODISHA AJAY KUMAR SAMANTRAY VS	BHUBANESWAR DASH VS	// // ()
312	WP(C)/0040878/2023	LAND REFORMS COMMISSIONER, BOARD OF REVENUE, ODISHA CUTTACK M/S ARAKHITA SETHY, CUTTACK VS	ITISHREE TRIPATHY VS	// // ()
313	WP(C)/0040879/2023	JOINT COMMNR. OF STATE TAX APPEAL, CUTTACK RITANJALI @ REETANJALI JENA VS	BISHNU PRASAD PRADHAN VS	// // ()
314	WP(C)/0040880/2023	SUNITA HALDAR TRILOCHAN RAUT VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
315	WP(C)/0040881/2023	STATE OF ODISHA SUGAD UMBUL BAGE VS	SHAKTIDHARA MISHRA VS	// // ()
316	WP(C)/0040882/2023	STATE OF ODISHA AITA SOREN VS	SHAKTIDHARA MISHRA VS	// // ()
317	WP(C)/0040883/2023	STATE OF ODISHA SITARANI BARIK VS	MANAS RANJAN PRADHAN VS	// // ()
		STATE OF ODISHA		//

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318	WP(C)/0040884/2023	SAHADEV CHANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
319	WP(C)/0040885/2023	ABHISEK KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
320	WP(C)/0040886/2023	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
321	WP(C)/0040887/2023	BANILATA JENA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
322	WP(C)/0040888/2023	BALMIKI PATTNAIK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
323	WP(C)/0040889/2023	SISIR KUMAR PATRO VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
324	WP(C)/0040890/2023	SEBATI DEI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
325	WP(C)/0040891/2023	SAGARIKA PADHI VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
326	WP(C)/0040892/2023	MAHENDRA KUMAR MAHARANA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
327	WP(C)/0040893/2023	GITANJALI PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
328	WP(C)/0040894/2023	GEETANJALI NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
329	WP(C)/0040895/2023	LAXMIPRIYA SAHOO	PRAFULLA CHANDRA DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0040896/2023	PRATAP KUMAR SWAIN	RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
331	WP(C)/0040897/2023	PRAMILA MOHANTY	ANSUMAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0040898/2023	ANUSUYA MISHRA @ SARANGI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0040899/2023	NIRUPAMA KHAMARI	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0040900/2023	SURYA NARAYAN SARANGI	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0040901/2023	MEETA RANI MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0040902/2023	KANGALI CHARAN PRADHAN	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0040903/2023	ANTARYAMI TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0040904/2023	AKSHAY KUMAR JENA	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0040905/2023	ANATHA MAJHI	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0040906/2023	RAJAKISHORE BALIARSINGH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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341	WP(C)/0040907/2023	STATE OF ODISHA PRAFULLA KUMAR DAS VS	PRAVAT KUMAR PANDA VS	// // ()
342	WP(C)/0040908/2023	STATE OF ODISHA PARBATI DAS VS	PITAMBAR BEHERA VS	// // ()
343	WP(C)/0040909/2023	STATE OF ODISHA SUSHAMA KUJUR VS	SANKARACHARYA CHOUDHURY VS	// // ()
344	WP(C)/0040910/2023	STATE OF ODISHA PRADIP TANDAKAR VS	SAILABALA JENA VS	// // ()
345	WP(C)/0040911/2023	STATE OF ODISHA NIROD KUMAR PANDA VS	BUDHADEV ROUSTRAY VS	// // ()
346	WP(C)/0040912/2023	STATE OF ODISHA ANATHA MAJHI VS	SAILABALA JENA VS	// // ()
347	WP(C)/0040913/2023	STATE OF ODISHA SIBALAXMI PANDA VS	SUBHADUTTA ROUSTRAY VS	// // ()
348	WP(C)/0040914/2023	STATE OF ODISHA MAHENDRA MOHAPATRA VS	SASMITA NAYAK VS	// // ()
349	WP(C)/0040915/2023	STATE OF ODISHA ANJALI KUMARI MOHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// // ()
350	WP(C)/0040916/2023	STATE OF ODISHA DR. BINATA NAYAK VS	BUDHADEV ROUSTRAY VS	// // ()
351	WP(C)/0040917/2023	STATE OF ODISHA CHANDRA SHEKHAR HOTA VS STATE OF ODISHA	VENUGOPAL MAHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0040918/2023	INDIRA PANDA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
353	WP(C)/0040919/2023	PRADIP KUMAR MANGARAJ VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
354	WP(C)/0040920/2023	ZIMMERMANN COMPANY PVT. LTD., BBSR VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
355	WP(C)/0040921/2023	CHOUDHURY SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	CHITTA RANJAN NANDA VS	// 0 //
356	WP(C)/0040922/2023	PRIYANKA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	// 0 //
357	WP(C)/0040923/2023	GOBARDHAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	// 0 //
358	WP(C)/0040924/2023	SASMITA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	// 0 //
359	WP(C)/0040925/2023	SHANKARSAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	// 0 //
360	WP(C)/0040926/2023	RAMESH NAIK VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	// 0 //
361	WP(C)/0040927/2023	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	// 0 //
362	ABLAPL/0014810/2023	RASHMI RANJAN NATH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JUJUMURA /167 /2023 0 //
363	ABLAPL/0014811/2023	ABHIMANYU BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /826 /2023



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		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0014812/2023	MALAYA LENKA @ MALAYA KUMAR LENKA	ANUGRAHA NARAYAN SAMANTRAY	KHUNTUNI /157 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014813/2023	SONALI MONALISA NANDA @ SWARNAPRABHA NANDA	DEEPT MISHRA	KOREI /81 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0014814/2023	P.RUBEN KUMAR REDDY @ P.RUSHI REDDY	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014815/2023	AJIT KUMAR KHARA	KEDAR CHANDRA BEHERA	SEMILLIGUDA /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014816/2023	BRITISH KUMAR	PRASANTA KUMAR JENA	K.SINGHPUR /87 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014817/2023	SURYAKANTA BARIK	DIBYA PRAKASH MISHRA	AINTHAPALI /417 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0014818/2023	DEEPAK BEHERA	SAROJ RANJAN SUBUDHI	MAHILA P.S.(BBSR) /102 /2015
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014819/2023	SHIBA SETH	ANKITA TRIPATHY	BOLANGIR TOWN /592 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014820/2023	GHANA TUDU	RAMAKANTA PRADHAN	UDALA /367 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014821/2023	SANDEEP KUMAR ROU TRAY @ SANJIB KUMAR ROU TRAY	UPASNA KUMAR MAHAPATRA	BANAPUR P.S. /272 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014822/2023	SOMESH DAS @ PINTU DAS @ BHAIJAN	JUGALA KISHORE PANDA	RAIRAKHOL /307 /2019
		VS	VS	()

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375	ABLAPL/0014823/2023	STATE OF ODISHA SURYAKANTA SAHOO VS	SATYABRATA DASH VS	// BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023 ()
376	ABLAPL/0014824/2023	STATE OF ODISHA SK. SAMIN @ SK. SAJU VS	KARTIK CHANDRA TRIPATHY VS	// KHANDAGIRI P.S. /576 /2023 ()
377	ABLAPL/0014825/2023	STATE OF ODISHA P.RUBEN KUMAR REDDY@ P.RUSHI REDDY VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /35 /2023 ()
378	ABLAPL/0014826/2023	STATE OF ODISHA BHAGABANA KHATUA VS	SATYABRATA PANDA VS	// GOCHHAPADA /46 /2020 ()
379	ABLAPL/0014827/2023	STATE OF ODISHA SARTHAK KUMAR PARIDA VS	PRASHANTA KUMAR NAYAK VS	// PURUNABAZAR /366 /2023 ()
380	ABLAPL/0014828/2023	STATE OF ODISHA SANKARSAN BARIK VS	SURYA KANTA PRADHAN VS	// MANAMUNDA /122 /2018 ()
381	ABLAPL/0014829/2023	STATE OF ODISHA RAJESH BHARDWAJ VS	TRILOCHAN NANDA VS	// LEPHRIPADA /231 /2023 ()
382	ABLAPL/0014830/2023	STATE OF ODISHA BHAGIRATHI SETHI VS	JITENDRA KUMAR MISHRA (2) VS	// PIRAHAT P.S /187 /2022 ()
383	ABLAPL/0014831/2023	STATE OF ODISHA RINKU BARIK VS	CHANDAN SAMANTARAY VS	// KANTAMAL /111 /2021 ()
384	ABLAPL/0014832/2023	STATE OF ODISHA MITHUN GOUDA VS	BISWA KUMAR MISHRA VS	// BADAGADA /424 /2023 ()
385	ABLAPL/0014833/2023	STATE OF ODISHA JNANA RANJAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BADACHANA /256 /2023 () //

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386	ABLAPL/0014834/2023	SANKAR MOHANTY @ GIRIJA SANKAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTINANDA /347 /2023 () //
387	ABLAPL/0014835/2023	HARIHARA NAYAK VS STATE OF ODISHA	NIRMAL KUMAR PANDA VS	OUPADA /129 /2023 () //
388	ABLAPL/0014836/2023	BABULA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /150 /2020 () //
389	ABLAPL/0014837/2023	AJAYA KUMAR ROUSTRAY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ASTARANGA /232 /2023 () //
390	ABLAPL/0014838/2023	SK JHILU @ SK SAMITULLAHA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BASTA /291 /2021 () //
391	ABLAPL/0014839/2023	RAJENDRA KUMAR DAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /70 /2022 () //
392	ABLAPL/0014840/2023	PRATAP CHANDRA BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /313 /2023 () //
393	ABLAPL/0014841/2023	RAJIB LOCHAN LENKA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /445 /2023 () //
394	ABLAPL/0014842/2023	MEET SINGH SANDHU @ HARMEET SINGH VS STATE OF ODISHA	RAMESH AGARWAL VS	/ /0 () //
395	ABLAPL/0014843/2023	BINAYAK PRASAD DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /292 /2023 () //
396	ABLAPL/0014844/2023	MALATI LATA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHADRAK RURAL /659 /2023 () //
397	ABLAPL/0014845/2023	BAIBASUTA MAHANAND	SK. ZAFARULLA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014846/2023	DHANESWAR @ DHARANIDHAR BEHERA	SATYA RANJAN MULIA	CHHENDIPADA /547 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014847/2023	NANDA DEHURI @ RAMESH BEHERA	BISWARANJAN SWAIN	CHOUDWAR /620 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014848/2023	KAUSHIKA GURHANDI	DURGA PRASAD PATTNAIK	PUINTALA /259 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014849/2023	RADHESHYAM JAGADEV	PARTHA SARATHI DAS	NIRAKARPUR /291 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014850/2023	KISHOR SETH	CHANDAN SAMANTARAY	LATHOR /200 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0014851/2023	SHYAM BAHADUR SINGH	SUSIL KUMAR PATTNAIK	BARBIL /336 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0014852/2023	SAMIR KHAN	SMRUTI RANJAN ROUT	CUTTACK SADAR /236 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0014853/2023	GUNANIDHI PRADHAN	AJAYA KUMAR JENA	BAREIPALI /95 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0014854/2023	BINU @ ROHIT NAIK	SANTOSH KUMAR MAHANTY	//0
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0014855/2023	KRUPASINDHU PRUSTY	SATYANARAYAN MISHRA	TIHIDI /287 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0014856/2023	DUHSASANA MALLICK @ DISASAN MALLICK	SAKTI MOHAN BEHERA	MARSHAGHAI /534 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0014857/2023	STATE OF ODISHA MANORANJAN DAS VS	GOBINDA CHANDRA RAY VS	// JAGATSINGPUR /698 /2023 ()
410	ABLAPL/0014858/2023	STATE OF ODISHA JAYALAXMI SAHOO @ AMI VS	KRUPASINDHU SAHOO VS	// BAIDESWAR /133 /2023 ()
411	ABLAPL/0014859/2023	STATE OF ODISHA KALIA @ PURNA CHANDRA BISWAL VS	BISHWA RANJAN SAHU VS	// GHASIPURA /403 /2023 ()
412	ABLAPL/0014860/2023	STATE OF ODISHA NARAYAN BEHERA VS	PRINOY MOHANTY VS	// / /0 ()
413	ABLAPL/0014861/2023	STATE OF ODISHA SK FARDIN ALI VS	PRANAYA SWAIN VS	// MAHILA P.S. BUXIBAZAR /160 /2023 ()
414	ABLAPL/0014862/2023	STATE OF ODISHA BASUDEV PANDA VS	SANJAYA KUMAR PATRI VS	// PATKURA /422 /2023 ()
415	ABLAPL/0014863/2023	STATE OF ODISHA AMAR@CHITTARANJAN PARIDA VS	ASHOK KUMAR SAHOO VS	// BARI /40 /2008 ()
416	ABLAPL/0014864/2023	STATE OF ODISHA RABINARAYAN MAJHI VS	SAROJ BARIK VS	// / /0 ()
417	ABLAPL/0014865/2023	STATE OF ODISHA BABULI DAS VS	ALEKH CHANDRA MOHANTY VS	// NAYAGARH /135 /2020 ()
418	ABLAPL/0014866/2023	STATE OF ODISHA SUMEET RAJ MUND VS	TIRTH KUMAR SAHU VS	// BHAWANIPATNA TOWN /466 /2023 ()
419	ABLAPL/0014867/2023	STATE OF ODISHA SHIBA SHANKAR NAG @ SHIBA NAG VS STATE OF ODISHA	SATYABRATA PANDA VS	// PADAMPUR /308 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :13/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0014868/2023	SANATAN BHAKTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /38 /2003 () //
421	ABLAPL/0014869/2023	JAYASHANKAR DASH VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SAINTALA /316 /2023 () //
422	ABLAPL/0014870/2023	KRUSHNA CHANDRA KARA @ KRUSHNA KARA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /838 /2023 () //
423	ABLAPL/0014871/2023	SURENDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PIRAHAT P.S /201 /2023 () //
424	ABLAPL/0014872/2023	BAIDHAR MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /852 /2023 () //
425	ABLAPL/0014873/2023	SANTOSH ROUT VS STATE OF ODISHA	PRINCE PATNAIK VS	BALIANTA P.S. /16 /2022 () //
426	ABLAPL/0014874/2023	DAVESH KUMAR SHARMA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	JHARSUGUDA /603 /2023 () //
427	ABLAPL/0014875/2023	SURAJ PARICHHA @ SUNIL KANT PARICHHA VS STATE OF ODISHA	REBATILATA PANDA VS	ADVA /98 /2020 () //
428	ABLAPL/0014876/2023	SATYABRATA MISHRA VS STATE OF ODISHA	PRINCE PATNAIK VS	BALIANTA P.S. /16 /2022 () //
429	ABLAPL/0014877/2023	NIRUPAMA SAHOO VS STATE OF ODISHA	DURGA PRASAD DHAL VS	LAXMISAGAR P.S. /311 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :13/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	56/2023 MSA/10/2023	BABULI @ BABULA DAS-MP	GOPINATH MISHRA
2	106/2023 CRLMA/506/2023	AKSHAYA KUMAR NAYAK-MP	MOHENDRA KUMAR MOHAPATRO
3	205/2023 LAA/14/2023	MADAN MAJHI-MP	SUSHANTA KUMAR JOSHI
4	206/2023 LAA/58/2019	DIRECTOR,ITERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
5	207/2023 LAA/61/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
6	208/2023 LAA/66/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
7	209/2023 LAA/67/2019	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
8	210/2023 LAA/69/2019	DIRECTOR,INTERIM TEST RANGE-MP	A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC
9	211/2023 LAA/26/2023	INDRA TAMBA-MP	SUSHANTA KUMAR JOSHI
10	212/2023 LAA/29/2023	DAYA BANCHHOR-MP	SUSHANTA KUMAR JOSHI
11	230/2023 WPC(OAC)/268/2019	CHANDRAKANTA PANDA-MP	
12	231/2023 WPC(OAC)/3744/2015	NIBEDITA JENA-MP	
13	385/2023 CRLMP/2500/2023	ABHILASH MISHRA-MP	TIRTH KUMAR SAHU
14	386/2023 CRLMP/2501/2023	JUDHISTIR BISWAL-MP	SIDHARTHA MISHRA
15	387/2023 CRLMP/1731/2023	BALARAM DASH-MP	
16	409/2023 CMAPL/631/2023	NRUSINGHA PRASAD MISHRA-MP	ADV
17	435/2023 TRP(C)/422/2023	LOPAMUDRA ROUT-MP	AMBUJA BANDHU PARIDA
18	462/2023 MATA/207/2023	HAREKRISHNA MOHANTY-MP	ANANTA NARAYAN PATTANAYAK
19	463/2023 MATA/439/2023	MANESWAR NATH-MP	PRADEEP KUMAR NATH
20	464/2023 MATA/212/2022	ANTARYAMI NAYAK-MP	NIRANJAN PRASAD PATRA
21	465/2023 MATA/440/2023	BISWAJIT PARIDA-MP	SANGRAMJIT PANDA
22	508/2023 RVWPET/471/2023	GAYATREE PATTNAIK-MP	SANTOSH KUMAR DWIVEDY
23	509/2023 RVWPET/283/2022	MANMATH MOHAPATRA-MP	RAJJET ROY
24	515/2023 CONTC/9630/2023	DR. PRABHU PRASAD PATNAIK-MP	
25	516/2023 CONTC/9629/2023	DR. SATYA SWARUP PATNAIK-MP	
26	531/2023	DEBASISH DAS-MP	BIJAYA KUMAR RAGADA

27	RPFAM/433/2023 532/2023	DEBASISH DAS-MP	BIJAYA KUMAR RAGADA
28	RPFAM/433/2023 534/2023	SOUMENDRA PRASAD RATH-MP	PRASANTA KUMAR SAHOO
29	RPFAM/434/2023 535/2023	RADHAMOHAN BEHERA-MP	BRUNDABAN ROUT
30	RPFAM/435/2023 536/2023	RADHAMOHAN BEHERA-MP	BRUNDABAN ROUT
31	RPFAM/435/2023 537/2023	MADHUSUDAN PALLEI-MP	JAYADEBA BEHERA
32	RPFAM/431/2023 538/2023	ANWARUL HAK-MP	SUBHAM SHARMA
33	RPFAM/230/2023 911/2023	NALINI KANTA NAYAK-MP	TANMAYA KUMAR MOHANTY
34	CRLREV/661/2023 912/2023	NALINI KANTA NAYAK-MP	TANMAYA KUMAR MOHANTY
35	CRLREV/661/2023 913/2023	T. WAPANG AO-MP	MANOJ KUMAR MISHRA
36	CRLREV/662/2023 914/2023	SUBAS HARIJAN-MP	MANORANJAN PADHY
37	CRLREV/663/2023 915/2023	SUBAS HARIJAN-MP	MANORANJAN PADHY
38	CRLREV/663/2023 916/2023	SUBAS HARIJAN-MP	MANORANJAN PADHY
39	CRLREV/663/2023 917/2023	AJIT KUMAR SADANGI-MP	MANOJ KUMAR NAYAK
40	CRLREV/665/2023 1026/2023	D.M., ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
41	FAO/559/2023 1027/2023	M/S. LEGAL MANAGER (T.P. CELL), NEW INDIA ASSURANCE CO. LTD.-MP	
42	FAO/560/2023 1487/2023	BUDHI BEWA-MP	M/S.SASHIBHUSAN JENA
43	RSA/77/2005 1510/2023	BINOD CHANDRA DASH CHOUDHURY-MP	R.P.PATNAIK
44	CMP/1099/2023 1511/2023	BASANTI DALAI-MP	PURNA CHANDRA MISHRA
45	CMP/1560/2023 1512/2023	SHYAMSUNDAR SWAIN-MP	AJIT CHANDRA MOHAPATRA
46	CMP/1561/2023 1513/2023	DURYODHAN JENA-MP	GOPAL KRISHNA BEHERA
47	CMP/1473/2023 1653/2023	SANJAYA JENA-MP	RAMA KRISHNA NAIK
48	BLAPL/10396/2023 1654/2023	NIRAKAR GURU-MP	
49	BLAPL/5018/2023 1655/2023	GANESH NAG-MP	SIDHARTHA DAS
50	BLAPL/12741/2023 1656/2023	SHYAM SUNDAR PATEL-MP	
51	BLAPL/12486/2023 1657/2023	DIPAN SAHU @ DIPANKAR SAHU-MP	BIKAS SWAIN
52	BLAPL/14063/2023 1658/2023	LALITA HARIJAN-MP	JULU KHANSAMA
53	BLAPL/14074/2023 1659/2023	SUBHAM SINGH-MP	
54	BLAPL/4566/2023 2168/2023	KUNI SOREN-MP	PRADEEP KUMAR MISHRA
55	MACA/1218/2023 2169/2023	SANGITA MOHANTA-MP	PRADEEP KUMAR MISHRA
56	MACA/1219/2023 2170/2023	SANGITA MOHANTA-MP	PRADEEP KUMAR MISHRA
57	MACA/1219/2023 2171/2023	MANAGER(LEGAL), M/S. NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
	MACA/1205/2023		



58	2172/2023 MACA/1220/2023	BIBHUPADA PAIKRAY-MP	PRABASH CHANDRA PATTANAIAK
59	2173/2023 MACA/1225/2023	THE D.M., (D.O. II), M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD-MP	
60	2720/2023 ABLAPL/12657/2023	SARAT BEHERA-MP	
61	2721/2023 ABLAPL/13210/2023	SARAT BEHERA-MP	
62	2722/2023 ABLAPL/13211/2023	SARAT BEHERA-MP	
63	2723/2023 ABLAPL/4214/2023	S. APPNA @ S. APPNA RAO-MP	
64	2724/2023 ABLAPL/13841/2023	ANURAG PATTANAYAK-MP	
65	2725/2023 ABLAPL/9111/2023	BIRANCHI BEHERA-MP	
66	2726/2023 ABLAPL/9455/2023	SIBA @ BHAGYA RANJAN BISWAL-MP	
67	2727/2023 ABLAPL/7961/2022	TULARAM HARIJAN-MP	JUGALA KISHORE PANDA
68	2728/2023 ABLAPL/11144/2018	CH.LAXMAN RAO-MP	BIDYALOKA MOHAPATRA
69	2729/2023 ABLAPL/11794/2019	RADHU MAJHI-MP	
70	2730/2023 ABLAPL/8802/2023	ANTARYAMI @ ANTARJYAMI PATRA-MP	HRUDANANDA MOHAPATRA
71	2731/2023 ABLAPL/14264/2023	BRAJA CHRISTIAN @ BRAJA HARIJAN-MP	
72	2732/2023 ABLAPL/13594/2023	SAI CHANDAN TRIPATHY-MP	
73	2733/2023 ABLAPL/13596/2023	SAI CHANDAN TRIPATHY-MP	
74	2734/2023 ABLAPL/9043/2023	SOUMYASHREE DHAL-MP	
75	3040/2023 CRLA/1355/2023	NIRANJAN JENA-MP	ARIJEET MISHRA
76	3041/2023 CRLA/1355/2023	NIRANJAN JENA-MP	ARIJEET MISHRA
77	3042/2023 CRLA/300/2021	TRINATH@PRAKASH NAIK-MP	BISIKESAN PRADHAN
78	3043/2023 CRLA/1005/2022	SHIBA SANKAR SABAT-MP	DEVASHIS PANDA
79	3044/2023 CRLA/579/2022	SK.RAFIQUE-MP	CHANDAN SAMANTARAY, DEVASHIS PANDA
80	3045/2023 CRLA/291/2020	TIMSEN SAHU-MP	BITAS KU SWAIN M/S.NITYANANDA PANDA, B.S.MO
81	3046/2023 CRLA/1356/2023	KAMA BARIK-MP	SURYAKANTA DWIBEDI
82	3047/2023 CRLA/1356/2023	KAMA BARIK-MP	SURYAKANTA DWIBEDI
83	3048/2023 CRLA/1357/2023	RAMACHANDRA MINZ-MP	RAGHUNATH PANDA
84	3049/2023 CRLA/1357/2023	RAMACHANDRA MINZ-MP	RAGHUNATH PANDA
85	3626/2023 CRLMC/2725/2021	LAXMIKANTA LENKA-MP	ASHOK KUMAR PATTANAIAK (A), M/S DEVASHIS PANI
86	3627/2023 CRLMC/4081/2023	PINKY PRADHAN-MP	
87	3628/2023 CRLMC/5365/2023	SAMIR RANJAN DAS-MP	BISWARANJAN DALAI
88	3629/2023 CRLMC/427/2023	SURYAMANI TRIPATHY-MP	MILAN KANUNGO(SR. ADV.)
89	3630/2023	NRUSINGH CHARAN JENA-MP	SAROJ KUMAR PADHI

90	CRLMC/5367/2023 3631/2023	SALMAN BUX-MP	MANOJ KUMAR AGRAWALLA
91	CRLMC/5372/2023 3632/2023	JYOTI RANJAN MOHANTY-MP	J.K.KHANDAYATRAY
92	CRLMC/5373/2023 3633/2023	ASWINI BEHERA-MP	BIBEKANANDA MAHAPATRA
93	CRLMC/5375/2023 3634/2023	PRATIMA MISHRA-MP	JAYDEEP PAL
94	CRLMC/5376/2023 8771/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
95	WA/3038/2023 8772/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
96	WA/3037/2023 8773/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
97	WA/3038/2023 8774/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
98	WA/3037/2023 8775/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
99	WA/3038/2023 8776/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
100	WA/3037/2023 8777/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
101	WA/3040/2023 8778/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
102	WA/3040/2023 8779/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
103	WA/3040/2023 8780/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
104	WA/3039/2023 8781/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
105	WA/3039/2023 8782/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
106	WA/3039/2023 8783/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
107	WA/3041/2023 8784/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
108	WA/3041/2023 8785/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
109	WA/3041/2023 8786/2023	BIKASH SWAIN-MP	PRABHU PRASANNA BEHERA
110	WA/2051/2023 8787/2023	BIKASH SWAIN-MP	PRABHU PRASANNA BEHERA
111	WA/2051/2023 8788/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
112	WA/3042/2023 8789/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
113	WA/3042/2023 8790/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
114	WA/3042/2023 8791/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY,A.S.C
115	WA/3043/2023 8792/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY,A.S.C
116	WA/3043/2023 8793/2023	STATE OF ODISHA-MP	AJODHYA RANAJN DAS, A.G.A.
117	WA/3046/2023 8794/2023	STATE OF ODISHA-MP	BIPLABA MOHANTY,A.G.A
118	WA/3044/2023 8795/2023	STATE OF ODISHA-MP	AJODHYA RANAJN DAS, A.G.A.
119	WA/3046/2023 8796/2023	STATE OF ODISHA-MP	BIPLABA MOHANTY,A.G.A
120	WA/3044/2023 8797/2023	STATE OF ODISHA-MP	AJODHYA RANAJN DAS, A.G.A.
	WA/3046/2023		

121	8798/2023 WA/3044/2023	STATE OF ODISHA-MP	BIPLABA MOHANTY,A.G.A
122	8799/2023 WA/3045/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
123	8800/2023 WA/3045/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
124	8801/2023 WA/3045/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
125	8802/2023 WA/3047/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
126	8803/2023 WA/3047/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
127	8804/2023 WA/3047/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
128	8805/2023 WA/3048/2023	M/S. CHANDAN SECURITY SERVICES, CUTTACK-MP	MANOJ KUMAR MOHANTY
129	8806/2023 WA/3048/2023	M/S. CHANDAN SECURITY SERVICES, CUTTACK-MP	MANOJ KUMAR MOHANTY
130	8807/2023 WA/3049/2023	SMARANIKA BEHERA-MP	KARUNAKAR NAYAK
131	8808/2023 WA/3050/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
132	8809/2023 WA/3050/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
133	8810/2023 WA/3051/2023	DY. CHIEF ENGINEER, L.I.C.I-MP	PRAKASH RANJAN BARIK
134	8811/2023 WA/3052/2023	LOKANATH SATAPATHY-MP	SUBHRANSU BHUSAN MOHANTY
135	8812/2023 WA/3055/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
136	8813/2023 WA/3055/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
137	8814/2023 WA/3055/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
138	8815/2023 WA/3056/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
139	8816/2023 WA/3056/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
140	8817/2023 WA/3056/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
141	8818/2023 WA/3061/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
142	8819/2023 WA/3061/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
143	8820/2023 WA/3061/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY, A.G.A.
144	8821/2023 WA/3057/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
145	8822/2023 WA/3057/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
146	8823/2023 WA/3057/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
147	8824/2023 WA/3059/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
148	8825/2023 WA/3059/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
149	8826/2023 WA/3059/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
150	8827/2023 WA/2977/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
151	8828/2023 WA/3062/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
152	8829/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A

153	WA/3062/2023 8830/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
154	WA/3062/2023 8831/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
155	WA/3063/2023 8832/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
156	WA/3063/2023 8833/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
157	WA/3063/2023 8834/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY,A.S.C
158	WA/3064/2023 8835/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY,A.S.C
159	WA/3064/2023 19651/2023	AKSHAYA KUMAR PARIDA-MP	BIBHU PRASAD DAS
160	WP(C)/40784/2023 19652/2023	NAGENDRA SAHOO-MP	PRAKASH KUMAR MISHRA
161	WP(C)/40785/2023 19653/2023	RE SUSTAINABILITY LTD., HYDERABAD-MP	M/S RUDRA PRASAD KAR (SR.ADV), TUSHAR KANTI
162	WP(C)/25393/2023 19654/2023	RANJAN KUMAR JENA-MP	PRAKASH KUMAR MISHRA
163	WP(C)/40786/2023 19655/2023	RABINDRANATH PATI-MP	PRASANTA KUMAR NANDA
164	WP(C)/40788/2023 19656/2023	MUKUNDA CHARAN MOHAPATRA-MP	PRASANTA KUMAR NANDA
165	WP(C)/40789/2023 19657/2023	S.T. MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
166	WP(C)/40792/2023 19658/2023	SUJAYA SHRIMANTA BISHI-MP	PRABODHA CHANDRA NAYAK
167	WP(C)/40794/2023 19659/2023	SUJAYA SHRIMANTA BISHI-MP	PRABODHA CHANDRA NAYAK
168	WP(C)/40795/2023 19660/2023	KABITA MANJARI RAY-MP	PRASANTA KUMAR NANDA
169	WP(C)/40790/2023 19661/2023	M/S JYOTIN KUMAR SAHOO, BBSR-MP	ASIT KUMAR DASH
170	WP(C)/40797/2023 19662/2023	EXECUTIVE ENGINEER (ELEC.), TPWODL, JHARSUGUDA-MP	PRASANTA KUMAR TRIPATHY
171	WP(C)/40783/2023 19663/2023	M/S JYOTIN KUMAR SAHOO, BBSR-MP	ASIT KUMAR DASH
172	WP(C)/40799/2023 19664/2023	M/S JYOTIN KUMAR SAHOO, BBSR-MP	ASIT KUMAR DASH
173	WP(C)/40801/2023 19665/2023	M/S GVV CONSTRUCTIONS PVT. LTD., BBSR-MP	SUPRATIK ACHARYA
174	WP(C)/40804/2023 19666/2023	KRISHNA KUMARI PRADHAN-MP	RAMDAS ACHARY
175	WP(C)/40807/2023 19667/2023	M/S. KALINGA FOODS AND BEVERAGES PVT. LTD.-MP	J.M.PATTANAIK
176	WP(C)/2966/2021 19668/2023	M/S FIREWATTER DISTILLERIES PVT. LTD., RAYAGADA-MP	RAJA PRASANNA DAS
177	WP(C)/40809/2023 19669/2023	M.N.KAMAL LOCHAN-MP	SATYABRATA MOHANTY
178	WP(C)/40811/2023 19670/2023	ROSHNI PRADHAN-MP	SATYABRATA MOHANTY
179	WP(C)/40812/2023 19671/2023	SAGARIKA NAYAK-MP	SATYABRATA MOHANTY
180	WP(C)/40813/2023 19672/2023	PRAGATI PUTEL-MP	KIRTAN DANG
181	WP(C)/40817/2023 19673/2023	BAIKUNTHANATH MOHAPATRA-MP	SREEJIT MOHANTY
182	WP(C)/40823/2023 19674/2023	SANTOSH KUMAR SAHOO-MP	NIDHI RAI
183	WP(C)/40826/2023 19675/2023	BIJAY KUMAR SAHOO-MP	SAIBRATA RATH
	WP(C)/40830/2023		

184	19676/2023 WP(C)/40831/2023	SAKUNTALA PATRA @ PRADHAN-MP	SAIBRATA RATH
185	19677/2023 WP(C)/3327/2012	SRIMATI BISWAL and ANR-MP	M/S.R.N.DAS MOHAPATRA
186	19678/2023 WP(C)/36259/2022	ASISH KUMAR DUARI-MP	SUSHANT KUMAR PRADHAN
187	19679/2023 WP(C)/40841/2023	NIRANJAN ROUT-MP	GOURI MOHAN RATH
188	19680/2023 WP(C)/39780/2023	APARNA SINHA @ APARNA MISHRA-MP	SAMEER KUMAR DAS
189	19681/2023 WP(C)/9111/2018	JOSODA GIRI-MP	M/S.SAMEER KUMAR DAS
190	19682/2023 WP(C)/37953/2023	SURATH CHANDRA MALLICK-MP	
191	19683/2023 WP(C)/40839/2023	PRAMOD KUMAR AGARWAL-MP	NAVEEN KUMAR
192	19684/2023 WP(C)/11186/2022	BIJAY KUMAR MOHANTY-MP	JAGANATH PATNAIK
193	19685/2023 WP(C)/5798/2022	DEBASIS DAS-MP	JAGANATH PATNAIK
194	19686/2023 WP(C)/13616/2023	RUDRA HOSPITAL, CUTTACK-MP	NIRANJAN BEHERA
195	19687/2023 WP(C)/13616/2023	RUDRA HOSPITAL, CUTTACK-MP	NIRANJAN BEHERA
196	19688/2023 WP(C)/40856/2023	RELIANCE GENERAL INSURANCE COMPANY LTD., BBSRAMPUR	VIJAYA PRASAD DUTTA
197	19689/2023 WP(C)/40857/2023	PRABHAS CHANDRA AGARWAL-MP	NAVEEN KUMAR
198	19690/2023 WP(C)/40859/2023	DURGA PRASAD MISHRA-MP	SAROJANANDA MISHRA
199	19691/2023 WP(C)/36396/2023	MAHESWARI NURSING COLLEGE, BARGARH-MP	
200	19692/2023 WP(C)/39350/2023	HRUSHIKESH TRIPATHY-MP	KSHIROD KUMAR ROUT
201	19694/2023 WP(C)/29496/2023	LINGARAJ INSTITUTE OF MEDICAL SCIENCE, GANJAM-MP	
202	19695/2023 WP(C)/29498/2023	UNITY INSTITUTE OF PARAMEDICAL SCIENCE AND RESEARCH, KHURDA-MP	
203	19696/2023 WP(C)/40868/2023	DEBASIS GHOSH-MP	BAMADEV BARAL
204	19697/2023 WP(C)/40870/2023	GHANASHYAM MALIK-MP	BABITA KUMARI PATTANAIAK
205	19698/2023 WP(C)/40869/2023	M/S ILLIYAS GRANITES, GANJAM-MP	DR. KEDAR NATH TRIPATHY
206	19699/2023 WP(C)/40873/2023	SARAT CHANDRA DAS-MP	SASWATI MOHAPATRA
207	19700/2023 WP(C)/40875/2023	PRADEEP DAS-MP	SASWATI MOHAPATRA
208	19701/2023 WP(C)/40874/2023	SASMITA DUTTA-MP	SUBHADUTTA ROURAY
209	19702/2023 WP(C)/36437/2023	AJOYA KUMAR MALLICK-MP	
210	19703/2023 WP(C)/36436/2023	ALOK KUMAR BEHERA-MP	
211	19704/2023 WP(C)/28782/2022	DR. GANESH CHANDRA KUND-MP	JAYDEEP PAL
212	19705/2023 WP(C)/40878/2023	M/S ARAKHITA SETHY, CUTTACK-MP	ITISHREE TRIPATHY
213	19706/2023 WP(C)/20481/2023	SAMIR MOHANTY-MP	
214	19707/2023 WP(C)/40879/2023	RITANJALI @ REETANJALI JENA-MP	BISHNU PRASAD PRADHAN
215	19708/2023	M/S.M.S.TELECOM TECHNOLOGY, CUTTACK-MP	ARJUNA CHARANA BEHERA

216	WP(C)/20506/2023 19709/2023	M/S.M.S.TELECOM TECHNOLOGY, CUTTACK-MP	ARJUNA CHARANA BEHERA
217	WP(C)/20506/2023 19710/2023	M/S.M.S.TELECOM TECHNOLOGY, CUTTACK-MP	ARJUNA CHARANA BEHERA
218	WP(C)/20504/2023 19711/2023	M/S.M.S.TELECOM TECHNOLOGY, CUTTACK-MP	ARJUNA CHARANA BEHERA
219	WP(C)/20504/2023 19712/2023	BALMIKI PATTNAIK-MP	JAGANNATH BHUYAN
220	WP(C)/40888/2023 19713/2023	SISIR KUMAR PATRO-MP	GYANARANJAN SETHI
221	WP(C)/40889/2023 19714/2023	SUSHAMA KUJUR-MP	SANKARACHARYA CHOUDHURY
222	WP(C)/40909/2023 19715/2023	NIROD KUMAR PANDA-MP	SUBHADUTTA ROUSTRAY
223	WP(C)/40911/2023 19716/2023	SIBALAXMI PANDA-MP	SUBHADUTTA ROUSTRAY
224	WP(C)/40913/2023 19717/2023	ANJALI KUMARI MOHAPATRA-MP	SUBHADUTTA ROUSTRAY
225	WP(C)/40915/2023 19718/2023	PRADIP KUMAR MANGARAJ-MP	SUSANTA KUMAR MISHRA
226	WP(C)/40919/2023 19719/2023	PRADIP KUMAR MANGARAJ-MP	SUSANTA KUMAR MISHRA
227	WP(C)/40919/2023 19720/2023	ZIMMERMANN COMPANY PVT. LTD., BBSR-MP	BIBEKANANDA BHUYAN
228	WP(C)/40920/2023 19721/2023	PRIYANKA SAHOO-MP	ASHOK KUMAR SWAIN 1
229	WP(C)/40922/2023 19722/2023	GOBARDHAN SAHOO-MP	ASHOK KUMAR SWAIN 1
230	WP(C)/40923/2023 19723/2023	SASMITA PRADHAN-MP	ASHOK KUMAR SWAIN 1
231	WP(C)/40924/2023 19724/2023	SUMANTA NAYAK-MP	ATMAJIT MANMITH DAS
232	WP(C)/31942/2023 19725/2023	RAMESH NAIK-MP	ASHOK KUMAR SWAIN 1
233	WP(C)/40926/2023 19726/2023	SHANKARSAN SAHOO-MP	ASHOK KUMAR SWAIN 1
234	WP(C)/40925/2023 19727/2023	SUMANTA NAYAK-MP	ATMAJIT MANMITH DAS
235	WP(C)/31942/2023 19728/2023	PRAFULLA KUMAR PRADHAN-MP	ASHOK KUMAR SWAIN 1
	WP(C)/40927/2023		